

30

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

513

CORAM:

Present:

T.C.P No. 37/(MAH)/2014

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.01.2018

NAME OF THE PARTIES: ShamaJaorwala
V/s.
Star Plasto Mould Pvt. Ltd. & Ors.

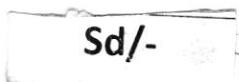
SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Ann Muhra	Adv. Pehtam	 Nirmla Chopda Respondent
2	Nirmla Chopda	Adv. Advocate	
3	Adv. Prachi	Adv. Ochujer Resp. 3	

ORDER

TCP No. 37/397-398/NCLT/MB/MAH/2014

At request of the Parties, by consent, list this matter on 05.03.2018.


Sd/-

V. NALLASENAPATHY
Member (Technical)


Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)